

F. No. J-11017/1/2022-Judicial (Part-1)  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhawan, New Delhi,  
Dated the 18<sup>th</sup> April, 2022

**ORDER**

With reference to this Department's earlier Orders, as mentioned under *column-II* in the table below, regarding engagement of Advocates for conducting Central Government litigation before the courts / tribunals mentioned under *column-III*, the President is pleased to **extend** the terms of all the panel counsel figuring in the panel as per corresponding order and courts / tribunals (mentioned under *column-II & III* respectively), with effect from the date shown against each under *column-IV*, "**until further orders**":

Sl. No.	Details of Orders (Order No. and date)	Name of court / tribunal panel counsel engaged for	Term extended with effect from
I	II	III	IV
1.	J-11017/17/2018-Judicial dated 24.01.2019	Gauhati High Court (PB) at Guwahati, Central Administrative Tribunal Guwahati Bench and Armed Forces Tribunal (RB) at Guwahati	24.01.2022
2.	J-11017/18/2019-Judicial dated 28.02.2019	High Court of Uttarakhand and Armed Forces Tribunal (CB) at Nainital	28.02.2022
3.	J-11017/18/2018-Judicial dated 02.08.2018	Central Administrative Tribunal, Circuit Bench at Nainital	02.08.2021
4.	J-11017/25/2018-Judicial dated 22.11.2018	Punjab & Haryana High Court, Central Administrative Tribunal, Chandigarh Bench and Armed Forces Tribunal (RB) at Chandigarh	22.11.2021
5.	J-11015/1/2018-Judicial dated 19.02.2018	Various District & Subordinate Courts in the state of Haryana	19.02.2021
6.	J-11015/6/2018-Judicial dated 19.04.2018	District Courts Chandigarh (UT)	19.04.2021
7.	J-11015/7/2018-Judicial dated 18.04.2018	Various District Courts in the state of Telangana	18.04.2021



8.	J-11017/16/2017-Judicial dated 11.10.2017	High Court of Tripura, various District & Subordinate Courts in the state of Tripura	11.10.2020
9.	J-11017/16/2017-Judicial dated 07.11.2017	Various District & Subordinate Courts in the state of Tripura	07.11.2020
10.	J-11017/16/2017-Judicial dated 02.08.2018	Various District & Subordinate Courts in the state of Tripura	02.08.2021
11.	J-11017/1/2018-Judicial dated 26.02.2019	J&K High Court at Jammu, Central Administrative Tribunal, Jammu Bench and Armed Forces Tribunal (RB) at Jammu. Terms of Panel Counsel for High Court of Jammu & Kashmir at Srinagar were also extended.	26.02.2022
12.	J-11015/9/2018-Judicial dated 02.08.2018	Various District Courts in the erstwhile state of Jammu & Kashmir and now UT of Jammu & Kashmir and UT of Ladakh	02.08.2021
13.	J-11017/13/2018-Judicial dated 07.03.2019	High Court of Jharkhand, Central Administrative Tribunal, Ranchi Bench and District & Subordinate Courts in the state of Jharkhand	07.03.2022
14.	J-11015/2/2019-Judicial dated 09.03.2019	Various District & Subordinate Courts in the state of Rajasthan	09.03.2022
15.	J-11017/21/2018-Judicial (Part-1) dated 26.02.2019	Various District & Subordinate Courts in the state of Maharashtra	26.02.2022
16.	J-11015/1/2019-Judicial dated 09.03.2019	Various District & Subordinate Courts in the state of Kerala	09.03.2022

2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 26(I)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(R. K. Srivastava)  
Joint Secretary & Legal Adviser

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariats at Mumbai, Kolkata, Chennai and Bangalore.
3. The Registrar of High Courts and Benches of High Courts mentioned in column-III in the table above.
4. The Addl. Solicitor General of India, High Court of Rajasthan, High Court of Punjab & Haryana and Southern Zone.
5. The Assistant Solicitor General of India for the High Courts / Benches of High Courts as per list.
6. The Cash (LA) Section for the payment of retainership fee to Sr. CGSCs, SGCs figuring in the orders mentioned under *column-II* in the table above with effect from the corresponding date shown against each under *column-IV*.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



(L. C. Dabaria)

Assistant Legal Adviser (Judicial)

Tel. 011-23384831

Email: [judicial-dla@nic.in](mailto:judicial-dla@nic.in)

**F. No. J-11017/16/2017-Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
Judicial Section**

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Shastri Bhawan, New Delhi,  
Dated 2<sup>nd</sup> August, 2018

**ORDER**

In continuation of this Department's earlier orders dated 11.10.2017 and dated 07.11.2017 vide F. No. J-11017/16/2017-Judicial, the President is pleased to engage following eighteen Advocates as Additional Standing Government Counsel for various District & Subordinate Courts in the State of Tripura, as mentioned in the table below, for conducting Central Government litigation (except cases of Railways & Taxation), for a period of three years from the date of this order or until further orders, whichever is earlier:

**Various District & Subordinate Courts  
in the state of Tripura**

**Additional Standing Government Counsel**

Sl. No.	Name of Advocate (S/Shri)	Contact Details	Enrollment No.
<b>District - West Tripura</b>			
1.	Subrata Ray	28, Netaji Subhash Road, Agartala, Tripura (W). Mob: 8119873768, 08794709242 Email: shibgouri@gmail.com	576/1988
2.	Rakesh Chandra Deb	C/o Shri Sujit Kumar Roy, of A.D. Nagar Road No. 8, PS Arundhutinagar, Distt. West Tripura Mob; 9485016651, 9774506566 Email: debrakesh82@gmail.com	717/2008
3.	Sushanta Sekhar Dutta	Bardowali, Madhyapara, PS-A. D. Nagar, District West Tripura-799003 Mob: 9862119438	247/2007
4.	Mrs. Nibedita Datta	C/o Shri Ganesh Chandra Deb, Dimsagar, Agartala, PS-West Agartala, PO Agartala, Pin-799001 Mob: 9774303102	1451/2012
<b>District – North Tripura</b>			
5.	Binoy Reang	Vill-Gachiram Para, PO-Dasda Bazar, PS-Ananda Bazar, Dist. North Tripura, Pin-799271 Mob: 8974505999 Email: trustmehibinoy1974@gmail.com	22/2005



6.	Miss Shelly Singh	Vill-West Rajbari (Mandap Para), PO- Rajbari, PS-Sub Div. Dharmanagar, North Tripura-799253 Mob: 9612115011 Email: thongam.shelly@gmail.com	213/2012
<b>District – South Tripura</b>			
7.	Dipankar Debnath	Vill North Srirampur, PO-Chottakhola, PS-P. R. Bari, Dist. South Tripura, Pin-799157 Mob: 9436917383, 7308943092 Email: dipankar.debnath19@gmail.com	001/2013
<b>District – Khowai</b>			
8.	Tridib Prosad Chakraborty	Gaya Prasad Park, PO-Khowai, Tripura, Dist. Khowai. Mob: 9436505490	005/1987
9.	Sumit Kumar Paul	C/o Mr. Samarendra Paul, Kalyanpur (Near UCO Bank), Teliamura, Khowai, Tripura, Pin-799203 Mob: 8256927122 Email: sumitpaul284@gmail.com	008/2013
10.	Utpal Bhowmik	Vill-Charganki, PO-Khowai Court, PS- Khowai, Dist. Khowai, Tripura Mob: 9615932992, 9863691594	160/2010
11.	Ajit Sarkar	Vill-Gourangtila, PO & PS-Teliamura, Dist. Khowai, Tripura, Pin-799205 Mob: 9436495433	006/2010
<b>District – Unakoti</b>			
12.	Bibhuti Bhusan Das	Bar Association of Kailashahar, Dist. Unakoti, Tripura. Mob: 9436786090	016/2016
<b>District – Gomati</b>			
13.	Atanu Das	Vill – Fulkumari – 01 (Near Water Supply), PO & PS – R. K. Pur, Sub Div. Udaipur, Dist. Gomati, Tripura, Pin 799116 Mob: 9774692935 Email: atanudas205@yahoo.in	1027/2011
14.	Sujit Kumar Bandyopadhyay	22, Itakhola Road, Madhya Banamalipur, PO Agartala, Dist. West Tripura, Pin- 799001 Mob: 9862023032, 9436926335	148/1995
<b>District – Sipahijala</b>			
15.	Prabir Kumar Deb	PO Rabindra Nagar, Sunamara, Sipahijala, Tripura. Mob: 7628883948	211/1992-93

District – Dhalai			
16.	Indranil Chakraborty	Kamalpur, Kalibari Road, PO– Kamalpur, PS-Kamalpur, Dist. Dhalai, Tripura-799285 Mob: 9436932457	436/1999
17.	Aminul Haque	Vill-Baligaon, PO-Baligaon, PS-Kamalpur, Dist. Dhalai, Tripura. Mob: 8974479494	297/2008
18.	Mrs. Poushali Datta	West Bhati Abhoynagar, PO- Agartala, PS – Ramnagar, Agartala, Tripura (W), Pin-799001 Mob: 7628991613, 9856348359	844 (B)/2003

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(S. R. Mishra)  
Additional Secretary

**Copy to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariat at Kolkata.
3. Shri Himangshu Deb, Asstt. SGI, High Court of Tripura at Agartala.
4. The District Judge, West Tripura, North Tripura, South Tripura, Khowai, Unakoti, Gomati, Sipahijala and Dhalai all in the state of Tripura.
5. All the counsel listed above.
6. The Standing Government Counsel for District & Subordinate Courts at District North Tripura, South Tripura, Khowai, Unakoti, Gomati, Sipahijala and Dhalai all in the state of Tripura as per this Department's Order No. J-11017/16/2017-Judicial dated 11.10.2017.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. One copy to be uploaded on the website of this Department i. e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) inside the tab 'Judicial Section' under heading "List of empanelled counsel" for the information of all concerned.
9. Guard File/Judicial Section with 5 spare copies.

  
for Section Officer (Judicial)  
Tel. 011-23384945  
Email: judicial-dla@nic.in